

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Civil Appeal No.3526/2007
RELIANCE ENERGY LIMITED & ANR. Appellant (s)

VERSUS

MAHARASHTRA STATE ROAD DEVT.CORPN. LD. & ORS. Respondent(s)

(With appln. (s) for directions and with Prayer for Interim Releif and Office Report)

Date: 29/08/2007 This Appeal were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s) Mr. K.K. Venugopal, Sr.Adv.
Mr. S. Ganesh, Sr.Adv.
Mr. Mukul Rohtagi, Sr.Adv.
Dr. Abhishek Manu Singhvi, Sr.Adv.
Mr. D.J. Kakalia, Adv.
Mr.Syed Naqvi, Adv.
Ms.Smieetaa Inna, Adv.
Mr. Rajesh Kumar, Adv.

For Respondent(s) Mr. Altaf Ahmed, Sr. Adv.
Mr. Prashant Chavan, Adv.
Mr. Varun Thakur, Adv.
Mr. Ajit Bhasme, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. K.K. Venugopal, Sr.Adv. started arguments at 2.30 p.m. and did not conclude till the Court rose for the day. The matter remained part-heard.

Arvind
Sr.PA

[Madhu Saxena]
Court Master